GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.4093 TO BE ANSWERED ON 28.3.2022

AMENDMENT IN PROHIBITED AREA LIMIT AROUND MONUMENTS

4093. SHRI RAJ KUMAR CHAHAR:

Will the Minister of Culture be pleased to state:

- (a) the details of monument-wise number of the unauthorized constructions within the prohibited and regulated areas of the protected monuments.
- (b) whether the Government is aware that the existing 100 mtr. prohibited area limit of protected monuments is causing hindrance in execution of public works like metro, flyovers, elevated roads and hardship to the land owners with reference to small and non-ticketed monuments;
- (c) whether any proposal is pending to revisit such 100 mtr. prohibited area and 200 mtr. regulated area limits; and
- (d) if so, the details of such proposal?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) The details of encroachments/unauthorized constructions are being compiled.
- (b) Yes, Sir. The Government has taken a decision to examine the legal issues to affecting construction activities around centrally protected monuments.

(d)
